

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1407 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

BISHNUPADA MAITY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms. K. Banerjee, counsel

Heard on : 1.4.98

Order on : 1.4.98

O R D E R

S.N. Mallick, VC

None appears for the applicant on repeated calls. It is noted that none appeared for the applicant on earlier three successive occasions. The application is dismissed for default. Ms. K. Banerjee, counsel appears for the respondents. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN